

**APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI**

**Cause List for Friday, the 22<sup>nd</sup> November, 2024**

**TIME: 10.30 A.M.**

**(Note: Due to scheduled maintenance, the cause list and daily orders will not be accessible on the APTEL website from November 20, 2024, to November 21, 2024. The cause lists for November 21 and 22, 2024, will be sent via email to the concerned advocates/parties. Hard copies of urgent daily orders can be obtained from the Registry)**

**(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)**

**(Updated List of Finals has been uploaded in the website under the "Notification tab".)**

**(HEARING THROUGH PHYSICAL/HYBRID MODE)**

**(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)**

**(<https://msteams.link/0A56>)**

**(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)**

**(IT Assistant: Mr. Dhruv, M.No.+91 9717973312, Mr. Saurabh, M.No. +91 7838455111)**

**COURT - II**

**CORAM: HON' BLE MR. SANDESH KUMAR SHARMA, TECHNICAL MEMBER  
HON' BLE MR. VIRENDER BHAT, JUDICIAL MEMBER**

**For Further Hearing (Short Matters)**

<b>S. No.</b>	<b>Case No.</b>	<b>Parties</b>	<b>Name of Counsel for</b>
			<b>Appellant/Respondent Mrs./Mr.</b>
1.	109/22 & IA-1231/23 (For filing additional documents)  IA-85/24 (For filing additional documents)  <b>(DoF-18-11-2020)</b>	RKM Powergen private Limited- Applicant(s) Versus Uttar Pradesh Power Corporation Limited & Ors. - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Supriya ...  <a href="#">Shankh Sengupta, Sitesh Mukherjee, Deep Rao Palepu, Abhishek Kumar, Harneet Kaur, Nived Veerapaneni, Arjun Agarwal, Karan Arora for R-1 to R-5</a>

**For Further Hearing (Appeal)**

2.	275/15 & IA-771/24 (For permission to additional grounds)  <b>(Service complete)</b>  <b>(DoF-09.10.2015)</b>	Damodar Valley Power Consumers Association & Anr. - Appellant(s)  Versus West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, Rahul Chauhan
			C.K. Rai, Param Hans for R-1 Shri Vekatesh for R-2
2.1	22/22 & IA-772/24 (For filing additional documents)  <b>(Service complete)</b>	Damodar Valley Power Consumers Association  Versus West Bengal Electricity Regulatory Commission & Anr.	Rajiv Yadav
			Sandeep Kumar Mahapatra for R-1 C.K. Rai for R-1 Shri Venkatesh for R-2
2.2	408/22 & IA-776/24 (For permission to additional ground)  <b>(Service complete)</b>	Damodar Valley Consumers Association - Applicant(s)  <b>Versus</b> West Bengal Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, for App.1
			C.K. Rai for R-1 Shri Venkatesh for R-2
3.	268/16  <b>(Service complete)</b>  <b>(DoF - 26-09-2016)</b>	Damodar Valley Corporation -Appellant(s)  Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. -Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3a.	269/16  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s)  Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. -Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3b.	270/16  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s)  Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. -Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3c.	271/16  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s)  Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3d.	272/16  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s)  Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4

3e.	273/16  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3f.	274/16  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3g.	275/16  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3h.	298/16  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s) Versus Delhi Transco Ltd. & Ors. -Respondent(s)	Shri Venkatesh
			Sangeeta Bharti, Ashish Kumar, S.K. Singh, Krishanu Adhikary, Surabhi Diwan, Harsh Tayal, Rameezuddin Raja, Sahiba Pantel, N.P. Balaraman for R-1 Rajiv Yadav for R-4
3i.	299/16  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. - Respondent(s)	<a href="#">Shri Venkatesh</a>
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3j.	312/16  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus Delhi Transco Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Sangeeta Bharti, Ashish Kumar, S.K. Singh, Krishanu Adhikary, Surabhi Diwan, Harsh Tayal, Rameezuddin Raja, Sahiba Pantel, N.P. Balaraman for R-1 Rajiv Yadav for R-4
3k.	326/16  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal State Electricity Distribution Co. Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Rajiv Yadav for R-4
3l.	04/17  <b>(Service complete)</b>	Damodar Valley Co. - Appellant(s) Versus Delhi Transco Ltd. & Ors. - Respondent(s)	<a href="#">Shri Venkatesh</a>
			Sangeeta Bharti, Ashish Kumar, S.K. Singh, Krishanu Adhikary, Surabhi Diwan, Harsh Tayal, Rameezuddin Raja, Sahiba Pantel, N.P. Balaraman for R-1 Sethu Ramalingama for R-13

3m.	07/17  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s) Versus West Bengal State Electricity Distribution Company Ltd. & Ors - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3n.	08/17  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal State Electricity Distribution Company Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3o.	10/17  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal Electricity Distribution Company Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3p.	11/17  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal Electricity Distribution Company Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3q.	35/17  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s) Versus West Bengal State Electricity Distribution Company Ltd. & Ors. -Respondent(s)	Shri Venkatesh
			Himanshu Shekhar, Aabhas Parimal for R-2 Sethu Ramalingam for R-3 Rajiv Yadav for R-4
3r.	133/17  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal State Electricity Distribution Corporation Ltd. & Ors. -Respondent(s)	Shri Venkatesh
			Ravin Dubey for R-3
3s.	134/17  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s) Versus Delhi Transco Limited & Ors. -Respondent(s)	Shri Venkatesh
			Sangeeta Bharti, Ashish Kumar, S.K. Singh, Krishanu Adhikary, Surabhi Diwan, Harsh Tayal, Rameezuddin Raja, Sahiba Pantel, N.P. Balaraman for R-1 R.B. Sharma, Mohit Mudgal, Akanksha Sharma, Gauri Gupta for R-2 & R-3 Ravin Dubey for R-5
3t.	135/17  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s) Versus Delhi Transco Limited & Ors. -Respondent(s)	Shri Venkatesh
			Sangeeta Bharti, Ashish Kumar, S.K. Singh, Krishanu Adhikary, Surabhi Diwan, Harsh Tayal, Rameezuddin Raja, Sahiba Pantel, N.P. Balaraman for R-1 Ravin Dubey for R-6

3u.	136/17  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s) Versus Delhi Transco Limited & Ors. -Respondent(s)	Shri Venkatesh
			Sangeeta Bharti, Ashish Kumar, S.K. Singh, Krishanu Adhikary, Surabhi Diwan, Harsh Tayal, Rameezuddin Raja, Sahiba Pantel, N.P. Balaraman for R-1 R.B. Sharma, Mohit Mudgal, Akanksha Sharma, Gauri Gupta for R-2 & R-3 Ravin Dubey for R-5
3v.	145/17  <b>(Service complete)</b>	Damodar Valley Corporation -Appellant(s) Versus Delhi Transco Limited & Ors. -Respondent(s)	Shri Venkatesh
			Sangeeta Bharti, Ashish Kumar, S.K. Singh, Krishanu Adhikary, Surabhi Diwan, Harsh Tayal, Rameezuddin Raja, Sahiba Pantel, N.P. Balaraman for R-1
3w.	181/17  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus BSES Rajdhani Power Limited & Ors. - Respondent(s)	<a href="#">Shri Venkatesh</a>
			R.B. Sharma, Mohit Mudgal, Akanksha Sharma, Gauri Gupta for R-1 & R-2 Ravin Dubey for R-6 Rajiv Yadav for R-7
3x.	183/17  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus BSES Rajdhani Power Limited & Ors. - Respondent(s)	<a href="#">Shri Venkatesh</a>
			Hasan Murtaza, Malavika Prasad for R-1 & R-2 Ashish Anand Barnard for R-5
3y.	324/17  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus West Bengal State Electricity Distribution Company Ltd. & Ors. - Respondent(s)	Shri Venkatesh
			Rajiv Yadav for R-3
3z	07/18  <b>(Service complete)</b>	Damodar Valley Corporation - Appellant(s) Versus Haryana Power Purchase Centre & Ors. - Respondent(s)	Shri Venkatesh
			<a href="#">Suparna Srivastava for R-2</a> <a href="#">Subhash Chandran K.R. for R-3</a> Sethu Ramalingam for R-4
4.	138/17  <b>(Service complete)</b>  <b>(DoF-23-01-2017)</b>	Kerala State Electricity Board Ltd. -Appellant(s) Versus Central Electricity Regulatory Commission & Ors. -Respondent(s)	Jai Mohan, Aabhas Kshetarpal
			<a href="#">Sujata Kurdukar</a> <a href="#">Priyadarshi Chaitanyashil for R-1</a> <a href="#">Ranjitha Ramachandran, Poorva Saigal, Anushree Bardhan, Shubham Arya, A.K. Dubey for R-2</a> <a href="#">S. Vallinayagam for R-3</a>

5.	123/17  (Service complete)  (DoF-01-02-2017)	Damodar Valley Power Consumers' Association  Versus Central Electricity Regulatory Commission & Ors.  -Appellant(s)  -Respondent(s)	Rajiv Yadav
			Sethu Ramalingam for R-1 Shri Venkatesh for R-2 Himanshu Shekhar, Aabhas Parimal for R-4
5a.	256/17  (Service complete)	Damodar Valley Power Consumers' Association  Versus Central Electricity Regulatory Commission & Ors.  - Appellant(s)  - Respondent(s)	Rajiv Yadav
			Shri Venkatesh for R-2 Himanshu Shekhar, Aabhas Parimal for R-4
5b.	143/18  (Service complete at DFR stage)	Damodar Valley Power Consumers' Association  Versus Central Electricity Regulatory Commission & Ors.  - Appellant(s)  - Respondent(s)	Rajiv Yadav
			Shri Venkatesh for R-2 Ravi Sharma for R-7
6.	255/17  (Service complete)  (DoF - 12-05-2017)	Damodar Valley Power Consumers' Association  Versus West Bengal Electricity Regulatory Commission & Anr.  -Appellant(s)  -Respondent(s)	Rajiv Yadav
			C.K. Rai, Umesh Prasad for R-1 Shri Venkatesh for R-2
7.	163/17 & IA-399/17 (For stay)  (Service complete)  (DoF - 17-05-2017)	Damodar Valley Corporation - Appellant(s)  Versus Jharkhand State Electricity Regulatory Commission & Anr.  - Respondent(s)	Shri Venkatesh
			Farrukh Rasheed for R-1 Rajiv Yadav, Gaurav Dedeja Sudhanshu Goil, Aradhna Syal Himanshu Shekhar, Abhas Parimal, Jannesh Kumar for R-2
7.1	198/17 & IA-971/17 (For direction)  (Service complete)	Association of DVC HT Consumers of Jharkhand  Versus Jharkhand State Electricity Regulatory Commission & Anr.  - Appellant(s)  - Respondent(s)	Gaurav Dudeja, Sudhanshu Goel, Aradhana Syal
			Farrukh Rasheed for R-1 Shri Venkatesh for R-2
<b><u>For Hearing (Appeal)</u></b>			
8.	281/18 & IA-1189/18 (For stay)  (Service complete)  (DoF - 11-07-2018)	Damodar Valley Corporation - Appellant(s)  Versus Jharkhand State Electricity Regulatory Commission & Ors.  - Respondent(s)	Shri Venkatesh
			Farrukh Rasheed for R-1 Rajiv Yadav for R-2

9.	306/18  (Service complete)  (DoF - 13-07-2018)	Association of DVC HT Consumers of Jharkhand - Appellant(s)  Versus Jharkhand State Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav
			Farrukh Rasheed for R-1 Ranjitha Ramachandran, Anushree Bardhan, Poorva Saigal, Shubham Arya, Arvind Kumar Dubey for R-2 Himanshu Shekhar, Aabhas Parimal for R-3
10.	109/19  (Service complete)  (DoF - 28-08-2018)	Damodar Valley Corporation - Appellant(s) Versus West Bengal Electricity Regulatory Commission & Ors. - Respondent(s)	Shri Venkatesh
			C.K. Rai Mr. Sachin Dubey for R-1 Rajiv Yadav for R-2

Sd/  
Registrar  
APTEL